NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/311/(IB)/2017

NAME OF THE PETITIONER(S)

: JULIET APPARELS LTD

NAME OF THE RESPONDENT(S)

: SKC RETAIL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel for Poteber !

ORDER

Counsel for both the parties present. At this stage, representative for IRP (Mr. V. Mahesh) present. She has drawn our attention towards the order that came to be passed on 12.07.2016 against the same Corporate Debtor viz., M/s. SKC Retail Ltd. and submitted that public announcement has already been made. In view of that, the Petitioner is directed to file the claim before the IRP. Accordingly, the petition is disposed of.

(S. VIJAYARAGHAVAN)

MEMBER (TECHNICAL)

(CH. MOHD SHARIEF-TARIQ)
MEMBER (JUDICIAL)

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2